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(2024) 11 NCDRC CK 0083

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 1999 Of 2024

Sahedul Rahman APPELLANT

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Pratap Singh Aswal RESPONDENT

Date of Decision: Nov. 20, 2024

Hon'ble Judges: Bharatkumar Pandya, Presiding Member

Bench: Single Bench
Advocate: Vinod Pant
Final Decision: Allowed

Judgement